

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-363-2020

Kewal Gurudas Mayekar & Anr. ... Petitioners
Versus
State of Goa & Ors. ... Respondents

Mr. D. Lawande and Mr. Gauravvardhan A. S. Nadkarni, Advocates for the Petitioners.

Mr. D. Shirodkar, Additional Government Advocate for Respondent Nos. 1, 3 and 4.

Mr. S. N. Joshi, Advocate for Respondent No.2.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 2nd December, 2020

P.C.

Heard Mr. D. Lawande, learned counsel for the Petitioners, Mr. D. Shirodkar, learned Additional Government Advocate for Respondent Nos.1, 3 and 4 and Mr. S. N. Joshi, learned counsel for Respondent No.2.

2. We place this matter on 8th December, 2020 for further consideration.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

at*